

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

62

C.P No. 1185/(MAH)/2017
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Veer Design Studio
V/s.
Kimaya Fashions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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62.	Adv. Harshad Kamble	Advocate for petitioner	
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ORDER

CP No. 1185/I&B/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 20.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)